

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 118  
(IB)- 394/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Fine Group Corporation Ltd.

....**Applicant**

Vs.

Lemon Electronics Ltd.

...**Respondent**

**Order delivered on 22.01.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent

:

: Mr. Rajesh Sharma, Adv.

**ORDER**

Order reserved.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

